

DIVISION BENCH
COURT - I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/193(KB)2021
IA(I.B.C)/546(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	UCO BANK VS REENA BANSAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Santosh Kr. Ray,Adv.]For the Financial Creditor
Ms.Rituparna Sanyal,Adv.]
Ms.Zeba Khan, Adv.]
Ms.Muskan Saha, Adv.]

Mr.Siddharth Makkar, Adv.] For the RP
Mr.Partha Kamal Sen,] RP in person

Ms. Debaleena Ganguly, Adv.] For the Personal Guarantor

ORDER

1. Ld.Counsel for the parties present.
2. **IA(I.B.C)/546(KB)2024-**
 - i. This IA has been filed by the RP for taking on record its report filed under section 99 of IBC.
 - ii. Ld.Counsel appearing for the personal guarantor seeks 10 days' time to file his objections to the report of RP.
 - iii. At request, time is allowed for the same.
3. Post this matter on **14/06/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ